

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

CP 833/98/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.06.2018**

NAME OF THE PARTIES: **Prysmian Cavi E. Sistemi**

v/s.

Ravin Cabled Ltd. & Ors.

SECTION OF THE COMPANIES ACT: Section 98 of Companies Act, 2013

ORDER

27. CP 833/98/MB/2017

At request of the parties, list this matter on 27.7.2018.

Sd/-

RAVIKUMAR DURASAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)